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## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No 397/2011

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company		Rajendra Prasad Agarwalla & OrsVs-Vikrant Refrigeration Pvt. Ltd. & Ors.		
Un	der Section	397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Asif Hussain

2. Abhisher Singh

Je Responsent No1 A Hussaun D. Songa 1/2/18

1. Senvapa Chambey ( For Petition d. Rajesh upadhyong)

Rajesh upadlyof

## ORDER

Ld. Counsel for the petitioner as also Ld. Counsel for the respondents are present.

Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite party.

List on 08.03.2018 for hearing.

Sd (Jinan K.R.)

Member (Judicial)

(V.P. Singh) Member (Judicial)

Sd